

the Prime Minister on the 14th and 15th June, 1966 to discuss the theme "How to make Public Sector the Creator of New Wealth".

(b) and (c). A statement indicating the points discussed is placed on the Table of the House. [Placed in Library. See No. LT-6980/66].

(d) The points have been taken note of and are under examination.

Integration of Housing Schemes

*788. Shri Vishwa Nath Pandey:
Shri P. C. Borooah:
Shrimati Renuka Barkataki:
Shri Rameshwar Tantia:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that Government have decided to integrate the subsidized housing scheme for industrial workers and the rental housing programmes for the economically weaker sections under the Low Income Group Housing Scheme into one scheme;

(b) if so, when; and

(c) the details of the scheme and the total amount of estimated expenditure thereon?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes, Sir.

(b) The integrated scheme came into force from the 1st April, 1966.

(c) A statement is placed on the Table of the House. [Placed in Library. See No. LT-6981/66]. The provision made for 1966-67 is Rs. 5.03 crores.

Habit-Forming Drugs

*789. Shri N. R. Laskar:
Shri Liladhar Kotoki:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have considered the question of manufacture

and sale of habit-forming drugs by a few restricted manufacturers and pharmacies; and

(b) if so, the measures adopted to check the diversion of habit-forming drugs from legitimate use?

The Minister of Health and Family Planning (Dr. Sushila Nayyar): (a) and (b). The sale of such drugs is permissible only on the prescription of registered medical practitioners, Restricting manufacture and sale of habit-forming drugs to a few selected manufacturers and pharmacies is one of the recommendations made by the Committee on Drugs Control, which are under examination by a Committee of 6 State Health Ministers appointed in pursuance of a resolution passed by the Central Council of Health in June, 1966. Government of India will take suitable action on receiving the report of the Committee of State Ministers.

Beas Project

*790. Shri D. C. Sharma:
Shri Onkar Lal Berwa:

Will the Minister of Irrigation and Power be pleased to state:

(a) the progress made upto date on the Beas Project;

(b) whether the aid held up has been forthcoming; and

(c) whether the work is going on according to the schedule?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) To end of June, 1966, about 17 per cent of the works on Unit I (Beas-Sutlej Link) and about 27 per cent of works on Unit II (Pong Dam) had been completed.

(b) Recently agreements with AID and IDA have been signed.

(c) Due to paucity of foreign exchange, the progress of work on the project has suffered.